

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2664
TO BE ANSWERED ON 11TH AUGUST, 2026**

IMPLEMENTATION OF PMNDP IN THE COUNTRY

2664. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status of implementation of the Pradhan Mantri National Dialysis Programme (PMNDP) across the country, including the number of districts and dialysis centres covered and the number of beneficiaries who have availed free dialysis services so far;
- (b) the State-wise number of new dialysis centres sanctioned/approved under the programme during the last two years, along with the criteria followed for identification of District hospitals/Community Health Centres for setting up such centres; and
- (c) the steps being taken by Government to ensure timely operationalisation of newly sanctioned dialysis centres and adequate deployment of trained technicians and machines at such centres?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) and (b) 'Public Health' and 'Hospitals' are state subjects. However, the Government of India provides technical and financial support to the States/UTs under the National Health Mission (NHM) for strengthening healthcare infrastructure, including dialysis services.

Pradhan Mantri National Dialysis Programme (PMNDP) was launched to improve access to haemodialysis services by establishing dialysis centres in District Hospitals and other health facilities across the country and providing free dialysis services to eligible patients. The Programme is presently implemented in all 36 States/UTs covering 751 districts (including 44 linked districts) through 1,856 haemodialysis centres equipped with 13,535 haemodialysis machines, as reported by the States/UTs as on 30.06.2026.

Dialysis centres under PMNDP were established based on proposals received from the States/UTs in their annual Programme Implementation Plans (PIPs), prepared on the basis of gap analysis. These proposals are considered in the National Programme Coordination Committee meetings and approvals are conveyed through the Record of Proceedings (RoPs). The State/UT-wise cumulative number of dialysis centres established under PMNDP, including those added during the last two years, is at **Annexure-I**.

(c) The Ministry undertakes periodic monitoring of the Programme through the Common Review Mission (CRM) and visits by senior officers. During such reviews, non-operational dialysis centres, if any, are brought to the notice of the concerned State/UT for taking corrective action. The responsibility for timely operationalisation of dialysis centres, deployment of adequate trained manpower including dialysis technicians, rests with the respective State/UT Governments and the implementing partner, wherever engaged.

Annexure I**State/UT-wise Cumulative Number of Dialysis Centres Established under PMNDP during the Last Two Years**

S. No.	States/UTs	FY 2024-25	FY 2025-26
1	A&N Islands	8	8
2	Andhra Pradesh	59	61
3	Arunachal Pradesh	11	11
4	Assam	54	74
5	Bihar	38	38
6	Chandigarh	1	1
7	Chhattisgarh	35	39
8	D&NH/DD	2	2
9	Delhi	7	16
10	Goa	16	18
11	Gujarat	272	282
12	Haryana	21	21
13	Himachal Pradesh	24	24
14	Jammu & Kashmir	23	29
15	Jharkhand	24	24
16	Karnataka	200	214
17	Kerala	111	113
18	Ladakh	2	2
19	Lakshadweep	4	4
20	Madhya Pradesh	67	70
21	Maharashtra	65	158
22	Manipur	9	9
23	Meghalaya	5	5
24	Mizoram	4	5
25	Nagaland	4	7
26	Odisha	67	68
27	Puducherry	2	2
28	Punjab	40	40
29	Rajasthan	35	35
30	Sikkim	4	4
31	Tamil Nadu	141	146
32	Telangana	95	101
33	Tripura	8	8
34	Uttar Pradesh	75	75
35	Uttarakhand	19	19
36	West Bengal	69	73